

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1329/(MAH)/2017

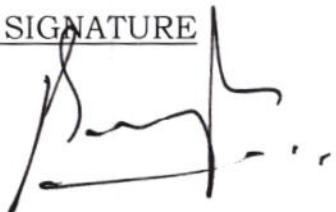
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: State Bank Of India
 V/s.
 Metallica Industries Limited

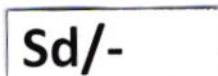
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
8	BININ Joshi	Adv for Plaintiff	
8	Rashmi Chavay ilb Girin Pandit	Adv. for financial creditors	

ORDER

CP No.1329/I&BP/NCLT/MB/MAH/2017

In view of the request made by both the parties by citing order dated 15.11.2017 passed by the Hon'ble High Court of Bombay, though delay is happening, this Bench, by looking at the order passed by the Hon'ble High Court of Bombay, listed matter on 12.12.2017 for hearing.

 Sd/-

V. NALLASENAPATHY
 Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
 Member (Judicial)